

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

LOK SABHA

UNSTARRED QUESTION NO. 5488

TO BE ANSWERED ON WEDNESDAY, 28th MARCH, 2018

IIIDEM

5488. SHRI S.R. VIJAYAKUMAR:
SHRI GAJANAN KIRTIKAR:
SHRI NARANBHAI KACHHADIYA:
SHRI T. RADHAKRISHNAN:
SHRI A. ANWHAR RAAJHAA:
KUNWAR HARIBANSH SINGH:
SHRI SUDHEER GUPTA:
SHRI BIDYUT BARAN MAHATO:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Election Commission of India (ECI) has established the India International Institute for Democracy and Election Management (IIIDEM);
- (b) if so, the details thereof along with its aims, objectives and achievements since its establishment;
- (c) whether the IIIDEM conducted a training programme on Capacity Development for Election Management under the Indian Technical and Economic Cooperation (ITEC) recently and if so, the details thereof;
- (d) the number of international programmes conducted by the IIIDEM along with the number and names of countries which participated in them so far; and
- (e) the steps taken/being taken by the Government for further improvement of processes and practices to ensure free and fair elections in the country?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE AND CORPORATE AFFAIRS
(SHRI P.P.CHAUDHARY)**

(a) to (e): The information is being collected and will be laid on the Table of the House.
